Name of the Corporate Debtor: GLOBAL ENERGY PRIVATE LIMITED; Date of Commencement of CIRP: 06-05-2022; List of Creditors as on: 23-11-2022; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digitof registration number: 10474

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim		Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	184464434	1	184464434	22.79	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	24763315	0	0	0.00	0	24763315	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	22	49635343	11	8002028	0.99	0	2739199	38894116	Annexure 6
7	Operational creditors (Government Dues)	1	34542374	1	34542374	4.27	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	2080336083	16	582572789	71.96	0	1409839610	87923684	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		50	2373741549	29	809581625	100.00	0	1437342124	126817800	